

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 14.2.2024

Shri Anand Ganesan,
Advocate for Petitioner, BRBCL,
D-246, Defence Colony,
New Delhi-110024.

Subject: Request for time extension in Petition No. 59/GT/2022 - reg.

Ref: Your request letter dated: 5.2.2024;

Sir,

With reference to your letter dated 5.2.2024 on the above subject, I am directed to inform that your request for extension of time for filing the additional information has been granted and the same is extended till **24.2.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their replies on or before **7.3.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **12.3.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **22.3.2024**.

Yours sincerely,

Sd/
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents